

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Thursday the 07th day of December 2023 at 02:00 pm
(VIRTUAL MODE)

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**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|------------------------|--|
| 1 | Comp App (AT) (CH) No. 106/2023 For Exemption IA No. 1303/2023 For Urgent Listing IA No. 1304/2023 For Stay IA No. 1305 & 1306/2023 Additional docs IA No. 1307/2023 | Kiran Reddy Pendri Vs Escientia Advanced Sciences Pvt Ltd. & 10 Ors. | Mr. Edward James | Mr. Gyanendra Kumar For Caveator |
| 2 | Comp App (AT) (CH) (Ins) No. 397/2023 For Condone Delay IA No. 1223/2023 For Exemption IA No. 1217/2023 | Murugiah Kuthalanathan, Proprietor of Ganesh Traders Vs CA Mahalingam Suresh Kumar & 2 Ors. WITH | Mr. M Jayaraj | |
| 3 | Comp App (AT) (CH) (Ins) No. 407/2023 To dispense with IA No. 1245/2023 For Condone Delay IA No. 1244/2023 | Rajaraman Flour Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar, RP for GBJ Hotels Pvt Ltd & 2 Ors. | Ms. I Divya | |

For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|------------------------|--|
| 4 | Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022 For Substitution IA No. 542/2023 For Recall IA No.836 & 1005/2023 | P. Mohanraj & 2 Ors Vs Axis Bank Limited & 6 Ors | Mr.TK Bhaskar | Mr. V Mahesh- R3 Mr. Vipin Warriar R4 |

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| | To implead IA No. 918/2023 For Directions IA No. 1095/2023 | | | |
| 5 | Comp App (AT) (CH) (Ins) No. 210/2023 For Exemption IA No. 698/2023 For Stay IA No. 699/2023 Urgent Listing IA No. 700/2023 To Vacate Stay IA No. 1166/2023 Additional docs IA No. 1308/2023 | Attluru Sreenivasulu Reddy Vs A.S. Met Corp Pvt. Ltd. & Anr. | Mr. Bharadwaja Rama Subramaniam | Mr. Sriram Venkatavaradan- R1 Mr. Manjeet Buch IRP/R2 |
| 6 | Comp App (AT) (CH) (Ins) No. 307/2021 For Condone Delay IA No. 646/2021 | Agarwal Coal Corporation Pvt Ltd Vs Nizam Energy Pvt Ltd | Mr. VN Dubey | |
| 7 | Comp App (AT) (CH) (Ins) No. 197/2023 | Kunnel Engineers & Contractors Pvt. Ltd. Vs Ozone Projects Pvt. Ltd. | Mr. Jose Jacob Mr. Jerin Asher Sojan | M/s Tatva Legal |
| 8 | Comp App (AT) (CH) (Ins) No. 220/2023 For Stay IA No. 729/2023 | Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors. | Ms. Tahura Anzar | Mr. ML Ganesh- R1 |
| 9 | Comp App (AT) (CH) (Ins) No. 221/2023 For Stay IA No. 730/2023 | Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors. | Ms. Tahura Anzar | Mr. ML Ganesh- R1 |

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|-------------------------|--|
| 10 | Comp App (AT) (CH) (Ins) No. 84/2023 For Stay IA No. 302/2023 For Directions IA No. 304/2023 | Union Bank of India Vs Resolution Applicant of M/s Bheema Cements Limited Consortium of Fortuna Engg. Tech and Structural (India) Pvt. Ltd. & 2 Ors. | Mr. Varun Srinivasan | Mr. Jerin Asher Sojan- R1 M/s Ravi Rajagopalan & Associates- R2 Mr. VV Sivakumar- R3 |
| | | WITH | | |

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| 11 | Comp App (AT) (CH) (Ins) No.391/2023 For Exemption IA No.1194/2023 | Resolution Applicant of Bheema Cements Ltd through Consortium Of Fortuna Engi Tech & Structurals (India) Private Limited Vs G Madhsudhan Rao & 2 Ors. | Mr. K V Raman Mr. Sai Rahuveer | Mr. VV Sivakumar- R2 Mr. Varun Srinivasan- R3 |
| 12 | Comp App (AT) (CH) No.128/2022 Urgent Listing IA No. 1101/2022 For Directions IA No. 957 & 1000/2023 | Bhagyanagar Boards & Chemicals Pvt Ltd & 4 Ors Vs Vijay Kumar Goyal & 2 Ors | Mr.Y Suryanarayana | Mr. R Parthasarathy & Mr. Rangasaran Mohan- R1-R3 |
| 13 | Comp App (AT) (CH) (Ins) No.155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022 | UCO Bank Vs G. Ramachandran Liquidator of Sai Regency Power Corporation Pvt. Ltd. | Mr. Srinath Sridevan | M/s. J Sagar Associates Mr. Vinod Kumar |
| 14 | TA No. 20/2021 (Comp App (AT) (Ins) No. 833/2019) | Arangcons Vs Amit Chandrakant Shah & 2 Ors. WITH | Mr. P Rishikesh | Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2 |
| 15 | TA No. 21/2021 (Comp App (AT) (Ins) No. 860/2019) | Santhosh Ramalingam & Ors Vs Amit Chandrakant Shah & Anr. WITH | Mr. P Rishikesh | Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2 |
| 16 | TA No. 22/2021 (Comp App (AT) (Ins) No. 985/2019) | Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & Anr. WITH | Mr. Samir Malik | Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2 |
| 17 | TA No. 23/2021 (Comp App (AT) (Ins) No. 986/2019) | Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & Anr. WITH | Mr. Samir Malik | Mr. Amit Agrawal R2 |
| 18 | TA No. 24/2021 (Comp App (AT) (Ins) No. 1172/2019) | Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors WITH | Mr. Samir Malik | Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2 P. Rajkumar Jhabakh- R3 |

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| 19 | TA No. 25/2021 Comp App (AT) (Ins) No. 1173/2019) | Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors. WITH | Mr. Samir Malik | Mr. Amit Agrawal- R2 Mr. P Raj Kumar Jhabakh- R3 |
| 20 | TA (AT) No. 170/2021 ((CA) (AT) (Ins) 1094/2019) | BCIL Yelahanka Projects LLP Vs Amit Chandrakant Shah & Ors. WITH | Mr. Gautam Singh | Mr. Arun Karthick Mohan- R2, R4 Mr. Raj Kumar Jhabakh- R5 |
| 21 | TA (AT) No.171/2021 ((CA) (AT) (Ins) 1140/2019) | Mrs Rachna Rego Vs Mr Amit Chandrakant Shah | Mr. Gautam Singh | Mr. Arun Karthick Mohan- R2, R4 Mr. Raj Kumar Jhabakh- R5 |
| 22 | Comp App (AT) (CH) (Ins) No. 134/2023 To Adv. Hg. IA No. 449/2023 For Stay IA No. 446 & 447/2023 For Directions IA No. 448/2023 To Dispense with IA No. 450/2023 To implead IA No. 889/2023 | Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & Anr. | M/s Tatva Legal Mr. D Senthil Kumar | M/s Keystone Parners Ms. Anusha Peri- R1 Ms. Elamathi- R2 |
| 23 | Comp App (AT) (CH) (Ins) No. 9/2021 For Exemption IA No. 26/2021 For Additional Docs. IA No. 485/2021 For Urgent Hearing IA No.83/2022 For Direction IA No. 1017/2022 To implead IA No. 966/2023 | Ashok Sachdev Vs Call Express Construction (India) Private Limited | Mr. Alishan Naqvee | Mr. Arjun Suresh |
| 24 | Comp App (AT) (CH) (Ins) No. 282/2021 For Stay IA No. 605/2021 To Dispense With IA No. 606/2021 | Yashica Electronics Pvt Ltd Vs S Kamaraj, Liquidator, Yashica Electronic Pvt. Ltd | Mr. KM Anand | Mr. R Sadasivan |

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| 25 | Comp. App (AT) (CH) (Ins) No. 284/2021 | NCC Infrastructure Holdings Ltd (NCCIHL) Vs TAQA India Power Ventures Ltd. | Ms.Hema Srinivasan | Mr.P Giridharan |
| 26 | Comp App (AT) (CH) (Ins) No.12/2022 | M/s. Alturas Trading Corp Vs VRMX Concrete India Pvt Ltd. | Ms. Revathi Manivannan | Mr. Thirumavalavan |
| 27 | Comp App (AT) (CH) (Ins) No.57/2022 For Condone Delay IA No. 113 /2022 For Stay IA No. 112/2022 | SEW Infrastructure Limited Vs Mr. Ashok Surana & 2 Ors | Mr. M. Naga Deepak | Mr. Bendi Raviteja- R2-R4 |
| 28 | Comp App (AT) (CH) (Ins) No. 106/2022 | G. Sreevidhya Vs Karismaa Foundations Pvt. Ltd. | Mr. R Parthasarathy | Mr. Udian Sharma |
| 29 | Comp App (AT) (CH) (Ins) No. 249/2022 For Stay IA No. 527/2022 | Sembmarine Kakinada Limited, through Liquidator, Mr. Vedagiri Venkat Krishnamurthy Vs Kakinada Seaports Ltd. | Mr. Anant Merathia | Mr. Mayan H Jain |
| 30 | Comp App (AT) (CH) (Ins) No. 355/2022 For Stay IA No. 806/2022 | Urban Infrastructure Trustees Limited Vs M/s Ozone Propex Pvt Ltd. | Mr. K Gowtham Kumar | Mr. Vinod Kumar |
| 31 | Comp App (AT) (CH) No.37/2022 For Stay IA No. 409/2022 | Shreevelu Builders (P) Ltd & Anr Vs Mr. C. Kathirvel & 5 Ors. | Mr. AV Arun | Mr. AK Mylsamy- R1 & R2 Mr.Y Prakash R3- R6 |

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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